

be shunted from one place to another. They should be given all the protection which is given to permanent workers—medical facilities and so on.

SHRI P. RAMACHANDRAN: Protection will be given; medical facilities will be given. But they are not prepared for a discussion unless they are made permanent. That is the question.

SHRI KALYAN ROY: They are prepared to discuss with the management at any time. (Interruptions).

MR. CHAIRMAN: Next question

663. [The question (Shri Sadasiv Bagaikar) was absent. For answer, vide col. 39 infra.]

Visits of the Union Ministers to the Southern States

\*664. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of HOME AFFAIRS be pleased to state—

(a) how many times the union Ministers visited the Southern States since April, 1977;

(b) what are the names of the Ministers who visited these States and what are the names of the places visited by them; and

(c) what is the expenditure incurred in connection with each of these visits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c) The information is being collected and will be laid on the Table of the House. However, available information in regard to parts (a) and (b) of the question in respect of Prime Minister and Ministers of State in the Ministry of Home Affairs is given in the statement laid on the Table of the House.

#### Statement

(Period April, 1977 to July, 1978)

(a) Shri Morarji Ranchhodji Desai, Prime Minister . . . . .	7 times
Shri Dhanik Lal Mandal, Minister of State in the Ministry of Home Affairs	Thrice
Shri S.D. Patil, Minister of State in the Ministry of Home Affairs . . . . .	Once
(b) Shri Morarji Ranchhodji Desai, Prime Minister . . . . .	Madras, Madurai, Tiruchi, Salem, Erode, Coimbatore, Palayamcottai, Nagercoil, Trivandrum, Cochin, Bangalore, Mandya, Mysore, Mangalore, Belgaum, Hubli, Devengere, Tumkur, Nalgonda, Anantapur, Kurnool, Sirpur, Kagaznagar, Karimnagar, Warangal, Vijaywada, Kakinada, Srikakulam, Vizyanagaram, Visakhapatnam, Tirupati, Hyderabad.
Shri Dhanik Lal Mandal, Minister of State in the Ministry of Home Affairs	Hyderabad, Madras.
Shri S.D. Patil, Minister of State in the Ministry of Home Affairs . . . . .	Hyderabad.

SHRI N. P. CHENGALRAYA NAIDU: Sir, I put the question only in order to draw the attention of the Government that many Ministers are not visiting the south. In spite of his heavy work the honourable Prime Minister himself was able to visit the south seven times. The other Ministers are not interested in visiting the south. The former Home Minister, I was told, only alighted at Madras on his way to Ceylon; otherwise, he never visited the south. In the Agriculture Ministry there are only two Ministers although there are five subjects to deal with. So they do not have time to visit the south. That is an unfortunate situation. Then, the Minister of Education has not gone to the south. Like that many Ministers have not gone to the south. Only Mr. George Fernandes, the Minister of Industries, has visited the south several times. Then Mr. Rama-chandran also visited there. Therefore, since the honourable Prime Minister is here, I request him to advise the Ministers to pay visits to the south. That is my only request to the honourable Prime Minister. It is only for that purpose I put this question. I have no other interest.

MR. CHAIRMAN: It is a suggestion.

SHRI B. SATYANARAYAN REDDY: Prof. Dandavate, Mr. George Fernandes, Mr. Mohan Dharia, all these Ministers visited the south...

AN HON. MEMBER: Mr. Mohan Dharia visited the south on 8th July. Is he considered a Minister or not?

SHRI N. P. CHENGALRAYA NAIDU: I only request that the Ministers be advised to visit the south.

SHRI DHANIK LAL MANDAL: Yes, Sir. The honourable Member has drawn our attention and we will consider it.

Under-utilisation of production capacity by companies

\*665. SHRI KALYAN ROY: t  
SHRI BIR CHANDRA DEB  
BURMAN;

Will the Minister of INDUSTRY be pleased to state;

(a) whether Government's attention has been drawn to the analysis of the cost audit report covering 17 classes of companies subjected to cost audit between 1975—77 which revealed that 196 companies resorted to deliberate under-utilisation of the installed capacity;

(b) if so, what is Government's reaction thereto;

tc) what are the names of the units which are resorting to under-utilisation of capacity;

(d) whether Government have taken any action against these companies in this regard;

(e) if so, what are the details thereof; and

(f) if the reply to part (d) above be in the negative, what are the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (f) A statement is laid on the Table of the House.

#### Statement

The Ministry of Law, Justice and Company Affairs has, under the provisions of the Companies Act, issued orders from time to time for cost auditing in respect of certain classes of companies. The analysis of cost audit reports relating to 17 classes of companies, *inter alia*, reveals under-utilisation of capacity to the extent of

fThe question was actually asked on the floor of the House by Shri Kalyan Roy.